

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2024 AT 10:30 AM**

Company Petition/41/2021

AND

**IA (CA) 11, 10/2021, CA 41, 43, 44/2021, IA (CA) 11, 12, 13, 14, 15, 16, 17,
18 & 19/2023, IA (CA) 162, 163 & 164/2023 & IA (CA) 59/2024 in**

Company Petition/41/2021

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Palakala Shyam Sunder Reddy

...Petitioner

AND

Vind Agro Farms Pvt Ltd & 14 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

Company Petition/41/2021

Learned Senior Counsel Mr TK Bhasker, for company petitioner present physically.

Learned Counsel Ms D Pallavi, for Respondent Nos 13 and 14 present physically.

Learned Counsel Mr Amir Bavani, for Respondent No 4 present physically.

Learned Counsel Mr Naresh Kumar Sangam, for Respondent Nos 1 to 3 and 7 to 9 present physically.

Due to network breakdown for two hours, this matter could not be taken up. For hearing, matter adjourned to 01.08.2024.

**IA (CA) 11, 10/2021, CA 41, 43, 44/2021, IA (CA) 11, 12, 13, 14, 15, 16, 17,
18 & 19/2023, IA (CA) 162, 163 & 164/2023 & IA (CA) 59/2024**

Learned Counsel Mr Naresh Kumar Sangam, for applicant present physically.

Learned Counsel Mr V Venkat Rami Reddy, for applicant present physically.

These applications will be heard along with the main company petition.

Matter adjourned to 01.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)